

(c) whether any share of such export assistance has been diverted for setting of Industries in Bihar?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG):** (a) to (c). Information is being collected and will be laid on the Table of the House in due course.

**Economy in Foreign Travel**

3257. **SHRI K. PRADHANI:** Will the Minister of FINANCE be pleased to state:

(a) whether Finance Ministry has asked the various ministries in Government of India to effect economy in foreign travel; and

(b) if so, when?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** (a) Yes. Sir.

(b) Instructions for control on deputations/delegations sent abroad were last issued on 30th May 1977.

**Attractive Instrumental Music on I.A.C. Flights**

3258. **SHRI P. V. NARASIMHA RAO:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware that the recorded music played during the flights of the Indian Airlines is being repeated for more than five years and has become stale; and

(b) whether Government propose to instruct the I.A.C. to replace the music with better and more attractive instrumental music?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK):** (a) and (b). The music, presently being played on Indian Airlines flights, was procured

only in 1976/1977. The master record procured in 1976 is currently being used on the Boeing 737 and Caravelle aircraft and that procured in 1977 on the Airbus A-300B2 aircraft. There is considerable variety of music available on board the aircraft and Indian Airlines proposes to maintain such variety in future as well.

**Orders issued to Nationalised Banks for full Utilisation of Deposits in Rural Areas**

3259. **SHRI SAMAR GUHA:** Will the Minister of FINANCE be pleased to state:

(a) whether the Finance Department have issued any order for full utilisation of deposits made to the Nationalised Banks in rural areas to meet various requirements of agricultural, industrial trade and other development works in the rural areas of their own;

(b) if so facts thereabout including steps taken for implementation of such order;

(c) the amounts of deposits made with the Nationalised Banks at (i) Sub-divisional level, (ii) District level, during the last financial year; and

(d) State-wise break up of such figures of utilisation of such deposits for the purpose of rural requirements during the same financial year?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** (a) and (b). To ensure that bank credit is available in an increasing measure to meet the credit requirements of Agriculture and other sectors in the rural areas the public sector banks have been advised to endeavour to achieve a credit deposit ratio of at least 60 per cent for their rural and semi-urban branches by the end of March 1979. Since about 40 per cent of the deposits are pre-empted for liquidity purposes,